

Infiltration Details

| Year | Terrorists Attempts | Terrorists Killed | Went Back | Net Infiltration |
|------------------|---------------------|-------------------|-----------|------------------|
| 2015 (upto June) | 29 | 19 | 9 | 5 |
| 2016 (upto June) | 90 | 10 | 26 | 54 |

(c) There has been a spurt in infiltration attempts from the Pakistan side. The State Government and Security Forces have also responded and as a result 79 terrorists were neutralized till 30.06.2016.

Since a larger number of terrorist neutralization has taken place, the terrorist organizations based in Pakistan are now increasing their efforts to promote radicalization through vested interest groups and social media and increase the attack on the Security Forces in Jammu and Kashmir forcing them to retaliate and give it a shape of civil resistance.

However, the security situation is monitored and reviewed regularly at all levels. Security and Intelligence Agencies work in close coordination to thwart the nefarious designs of Pakistan-sponsored terrorists. Police-Public meets are held constantly. Parent counselling activities have been re-energised. A close watch on anti-National/anti-Social elements is being maintained. Numerous measures have been taken to strengthen the security on our borders/IB.

Human Rights Commission for Delhi

1099. SHRIMATI RENUKA CHOWDHURY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government proposes to constitute a Human Rights Commission for Delhi;

(b) if so, the details thereof and if not, the reasons there for; and

(c) the steps taken by Government to give access to residents of Delhi to address their human rights violations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) A review petition has been filed by the Government in W.P. (Crl) No. 539 of 1986 titled Shri Dilip K. Basu Vs State of West Bengal and Ors. requesting for modification of the order dated 24.07.2015 of Hon'ble Supreme Court of India regarding constitution of Human Rights Commission for Delhi. The same is *sub-judice*.

(c) The residents of Delhi have access to the National Human Rights Commission to address their human rights violations.